

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/49(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	SHRI BALAJI HOLDFIN LIMITED VS IKF TECHNOLOGIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Naman Singhal, Adv. : For Petitioner

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **26/08/2024**.

**Satyajit Roy
(Court Officer)**